GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3746
ANSWERED ON:19.04.2010
PENDING PROPOSALS/PROJECTS UNDER SGSY
Chavan Shri Harischandra Deoram;Dashmunsi Deepa ;Roy Shri Nripendra Nath

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the proposals/projects submitted by various States and Union Territories to the Union Government under Swarnjayanti Gram Swarozgar Yojana (SGSY) for approval and those out of them cleared during each of the last three years and the current year; State-wise and Union Territory-wise;
- (b) the reasons for not clearing all the proposals/projects;
- (c) the time by which the pending proposals/projects are likely to be approved by the Union Government;
- (d) whether the Union Government is aware that many States including Maharashtra have not utilized the funds sanctioned to them under SGSY during the said period;
- (e) if so, whether the Union Government has also received any complaints regarding misuse of the said funds during the said period; and
- (f) if so, the details thereof and action taken/ proposed to be taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SRI PRDEEP JAIN 'ADITYA')

- (a) The details of the proposals/projects submitted by various States and Union Territories to the Union Government under Swarnjayanti Gram Swarozgar Yojana (SGSY) for approval and those out of them cleared during the last three years and the current year; State-wise and Union Territory-wise are annexed.
- (b) & (c) A large number of special project proposals under SGSY are received from State Governments and other Agencies for sanction. Since they are large livelihoods projects, these proposals are scrutinized for their compliance with the guidelines of Special Projects under SGSY. The project proposals which comply with the basic parameters of the guidelines are then appraised through two Inter-Ministerial Committees for screening and approval. These Committees are Project Screening Committee (PSC) and Project Approval Committee. Since receipt of project proposals, their revision by the sponsoring agencies and their appraisal and approval through the above two tier Inter Ministerial Committees is a continuous process, no time frame can be indicated for final clearance of such project proposals.
- (d) The funds sanctioned for Special Projects under SGSY are released in three installments and is utilized as per implementation schedule prescribed under the project. Subsequent instalment is released on utilizing a certain minimum percentage of funds with corresponding physical targets.
- (e) & (f) Complaints as and when received by MoRD are referred to concerned State Governments for enquiry. Recently, MoRD has received two complaints relating to Special Projects under SGSY and same have been referred to the concerned State Governments for a detailed enquiry.